The Goa (Regulation of Film Shooting)  
(Amendment) Bill, 2022  
(Bill No. 29 of 2022)  

A BILL  

BE it enacted to amend the Goa (Regulation of Film Shooting) Act, 2021 (Goa Act 29 of 2021) by the Legislative Assembly of Goa in the Seventy-third Year of the Republic of India as follows:—

1. Short title and commencement.— (1) This Act may be called the Goa (Regulation of Film Shooting) (Amendment) Act, 2022.

(2) It shall come into force at once.

2. Amendment of section 7.— In section 7 of the Goa (Regulation of Film Shooting) Act, 2021 (Goa Act 29 of 2021) (Hereinafter referred to as the “Principal Act”), for the expression “Imprisonment for a term which may extend to three months or with fine which may extend to five lakh rupees or with both,” the expression “fine which shall not be less than fifty thousand rupees, but may extend to five lakh rupees”, shall be substituted.
Statement of Objects and Reasons

The Bill seeks to amend section 7 of the Goa (Regulation of Film Shooting) Act, 2021 (Goa Act 29 of 2021) so as to decriminalize the provisions of imprisonment specified in said section 7 of the said Act.

This Bill seeks to achieve the above object.

Financial Memorandum

No financial implications are involved in this Bill.

Memorandum Regarding Delegated Legislation

No delegated legislation is envisaged in this Bill.

Assembly Hall.          Dr. Pramod Sawant
Porvorim, Goa.           Hon’ble Chief Minister/ Minister
20th July, 2022          for Information And Publicity

Assembly Hall.          (Namrata A. Ulman)
Porvorim, Goa.           Secretary to the Legislative
20th July, 2022          Assembly of Goa.
ANNEXURE

Extract of section 7 of the Goa (Regulation of Film Shooting) Act, 2021

7. Penalties for offences against the Act, etc.—
Whoever contravenes any provisions of this Act or rules made thereunder shall be punished with imprisonment for a term which may extend to three months or with fine which may extend to five lakh rupees or with both.

Assembly Hall.
Porvorim, Goa.
20th July, 2022

Dr. Pramod Sawant
Hon’ble Chief Minister/Minister
for Information And Publicity

(Namrata A. Ulman)
Secretary to the Legislative Assembly of Goa.
The Goa (Regulation of Film Shooting) (Amendment) Bill, 2022

(Bill No. 29 of 2022)

(To be introduced in the Legislative Assembly of the State of Goa)

GOA LEGISLATURE SECRETARIAT,
ASSEMBLY HALL, PORVORIM, GOA
JULY, 2022